

**CENTRAL TRACTOR SCHEME IN
HOSHANGABAD**

208. Shri Syed Ahmed: Will the Minister of Food and Agriculture be pleased to state:

(a) how many acres of land has been tractorized upto the 30th April, 1952, under the Central Tractor Scheme in Hoshangabad District of the State of Madhya Pradesh;

(b) how many and what type of tractors are operating in this District;

(c) what is the operating cost per acre of these tractors and how much is charged per acre from the owners of land; and

(d) whether there is any arrangement between the Government of India and the State Government of Madhya Pradesh whereby the latter are permitted to charge the owner of land an amount over and above what has been fixed by the former?

The Minister of Food and Agriculture (Shri Kidwai): (a) During the 1951-52 reclamation season, the Central Tractor Organisation tractorized up to the 30th April, 1952, an area of 22,276 acres in the Hoshangabad District of Madhya Pradesh. In previous years beginning from 1948-49, a total area of 73,356 acres was tractorized in the District by the Central Tractor Organisation.

(b) 30 heavy crawler tractors of 'Oliver Cletrac, Model FDE' make were operated in the District in the 1951-52 season. Besides, eight lighter tractors of 'Caterpillar Model D 7' make worked as stand-bys.

(c) The cost of operation of these tractors is about Rs. 52 per acre. The cost of operation is recovered in full by the Central Tractor Organisation from the State Government. The Government of India have no exact information regarding the rate at which recoveries are made by the State Government from the owners of the land.

(d) There is no such arrangement. The only arrangement between the Centre and the State Government is that the latter is to meet the full expenditure incurred by the Central Tractor Organisation. However, the State Government have to incur some expenditure on the facilities provided by them in connection with the tractorization work, over and above the charges of the Central Tractor Organisation. Whether or not the State Government make recoveries from the cultivators in respect of these expenses, is a matter which concerns them.

SHIFTING OF SUGAR PLANTS FROM U. P.

209. Shri B. N. Roy: Will the Minister of Food and Agriculture be pleased to state:

(a) whether some sugar factory plants were shifted to some other States from Uttar Pradesh and Bihar during the last three years;

(b) if so, how many (State-wise);

(c) whether there is any proposal by Government for shifting some more plants from Uttar Pradesh;

(d) if so, how many; and

(e) its reasons?

The Minister of Food and Agriculture (Shri Kidwai): (a) and (b). Yes; one from U.P. only.

(c) No.

(d) and (e). Do not arise.

**ANTI-MALARIAL CAMPAIGN IN
KORAPUT**

210. Shri Sanganna: Will the Minister of Health be pleased to state:

(a) whether the anti-malarial campaign will be revived in the Rayagada—Birsam Cuttack hills of the Koraput District (Orissa) in view of further aid given to India by the U.N.I.C.E.F.;

(b) if the answer to part (a) above be in the affirmative, when the campaign will be launched; and

(c) what will be the estimated cost of the campaign?

The Minister of Health (Rajkumari Amrit Kaur): (a) No. It is now for the Government of Orissa to continue the anti-Malaria work after the WHO/UNICEF have withdrawn their team. The UNICEF assistance is now limited to the supply of DDT equal to the quantity which the State Government is able to use over and above its consumption in 1950-51.

(b) and (c). Do not arise.

IMPORT OF GUNS, REVOLVERS ETC.

212. Shri Badshah Gupta: Will the Minister of Home Affairs be pleased to state:

(a) the number of guns, revolvers and pistols respectively imported from various foreign countries during 1947-48, 1948-49, 1949-50, 1950-51 and 1951-52, with amounts paid therefor year-wise giving names of the respective countries; and

(b) what steps have been taken to stop this huge drain of money outside the country?

The Minister of Home Affairs and States (Dr. Katju): (a) The information is being collected and will be laid on the Table of the House.

(b) Steps are being taken to manufacture these weapons in India in Government Ordnance Factories.

KARANJA RAILWAY STATION

213. Shri Chandak: Will the Minister of Railways be pleased to state:

(a) whether Government are aware that wagons were not supplied to the Karanja (Berar) Station of Madhya Pradesh in spite of the indent having been sanctioned with the result that goods lay idle on the station for months and trade suffered;

(b) whether any representations have been received by Government in this connection from the Merchants' Association of that place; and

(c) if so, whether any inquiry has been made and if not, whether Government propose to make an inquiry into the matter?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) On the narrow gauge section of the Central Provinces Railway, on which Karanja station is situated, the demands for wagons exceed not only the wagon availability but also the break-of-gauge transshipment capacity at Murtazapur station common to the narrow gauge and broad gauge Railways. Therefore, it is not feasible to move all the traffic offering currently. After meeting the heavy demands for movement of Government sponsored foodgrains and other essential traffic, the comparatively less important traffic has in some cases been awaiting despatch for some length of time.

(b) Representations dated 28th April 1952 and 30th May 1952 from the Merchants Association, Karanja, addressed to the Minister for Transport and Railways, regarding delay in wagon supply and refund of registration fees when wagons are not supplied, etc., have been received.

(c) The complaints are under investigation.

मध्यप्रदेश से खाद्यान्नों का संभरण

२१४. श्री चंडक: क्या साहब तथा

कृषि मन्त्री यह बतलाने की कृपा करेंगे :

(क) १ जनवरी १९४७ से लेकर त्रिंशत् वर्ष कौन कौन से खाद्यान्न अलग-अलग

कितनी कितनी मात्रा में, मध्य प्रदेश से दूसरे राज्यों को भेजे गये;

(ख) उपर्युक्त समय में कौन कौन से खाद्यान्न अलग-अलग, कितनी कितनी मात्रा में, दूसरे राज्यों से मध्य प्रदेश में आये; और

(ग) मध्य प्रदेश सरकार ने इस समय में भारत सरकार को कितना समय देने का वायदा किया और वह वायदा कैसे पूरा किया गया ?

[The Minister of Food and Agriculture (Shri Kidwai): (a) A statement showing exports of foodgrains from Madhya Pradesh during the years 1947 to 1952 is laid on the Table of the House.

(b) A quantity of 8,000 tons of wheat in 1947, 7,000 tons of wheat in 1949, and 1,000 tons of wheat in 1951 were sent to Madhya Pradesh from other States, besides quantities supplied by the Centre from imports.

(c) A statement showing the surplus declared by the Madhya Pradesh Government at the beginning of the years and the actual supplies made during these years is placed on the Table of the House.

STATEMENT I

Supplies of Foodgrains Ex-Madhya Pradesh (In '000 tons)

Grain	1947	1948	1949	1950	1951	1952 (upto 24/5/1952)
Rice	86	160	79	145	23	54
Jowar, Maize & ...	15	1
Barley						

STATEMENT II

The surplus declared at the beginning of the year and actual Supplies made during the years 1948 to 1952.

(In '000 tons)

Year	Surplus declared	Supplies
1947	148	86
1948	95	175
1949	80	79
1950	209	145
1951	..	23
1952	120	54